

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7794
ANSWERED ON:17.05.2002
FUNDS TO KARNATAKA FOR JUVENILE JUSTICE
GOWDAR MALLIKARJUNAPPA;SHASHI KUMAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State Government of Karnataka has submitted a proposal for release of funds under CSS (A programme for Juvenile Justice
- (e) to the Union Government;
- (b) if so, whether the Government have released the money for the purpose;
- (c) if not, the reasons therefor; and
- (d) the time by which it is likely to be released?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

- (a)&(b) Yes, Sir. The State Government of Karnataka had sent a proposal requesting for release of the Central Share under the Centrally Sponsored Scheme, 'A Programme for Juvenile Justice' and Rs. 49.44 lakhs was accordingly released to them during the financial year, 2001-02.
- (c)&(d) Do not arise.